

No. ..607./HCS

Dated: 15. 12 2025

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The High Court of Sikkim is hereby pleased to make the following transfers and postings of Judicial Officers in the cadre of Sikkim Superior Judicial Service w.e.f. 17.12.2025:-

S1. No.	NAME OF THE JUDICIAL OFFICER AND POST CURRENTLY HELD	TRANSFERRED/POSTED AS
01.	Mr. Prajwal Khatiwada, Registrar General, High Court of Sikkim	District & Sessions Judge, Mangan, Sikkim
02.	Mr. Karma Wangchuk Bhutia, Central Project Coordinator, High Court of Sikkim	Registrar General, High Court of Sikkim.
		He shall also supervise the work of the Central Project Coordinator until further
		orders.
03.	Mr. Jagat Bahadur Rai, District & Sessions Judge, Namchi, Sikkim	District & Sessions Judge, Special Division-II, Gangtok, Sikkim
04.	Ms. Jyoti Kharka, District & Sessions Judge, Special Division-I and Judge, Family Court	Registrar, High Court of Sikkim
05.	Mr. Jiwan Kumar Kharka, District & Sessions Judge, Gyalshing, Sikkim	Registrar(Judicial Service), High Court of Sikkim



Page Of of 03

06.	Mr. Sonam Palden Bhutia, Registrar, High Court of Sikkim	District & Sessions Judge, Namchi, Sikkim
07.	Ms. Sonam Denka Wangdi, Registrar(Judicial Service), High Court of Sikkim	Central Project Coordinator.
08.	Ms. Subarna Rai, District & Sessions Judge, Mangan Sikkim	Director, Sikkim Judicial Academy
09.	Mr. Benoy Sharma, Director, Sikkim Judicial Academy	District & Sessions Judge, Pakyong, Sikkim
10.	Ms. Ranjeeta Pradhan, District & Sessions Judge, Pakyong	District & Sessions Judge, Gyalshing, Sikkim
11.	Ms. Bebika Chettri, District & Sessions Judge, Special Division-II, Gangtok, Sikkim	District & Sessions Judge, Soreng, Sikkim
12.	Ms. Jwala D. Thapa, District & Sessions Judge, Soreng, Sikkim	District & Sessions Judge, Special Division, I, Gangtok, Sikkim and Judge, Family Court

The Judicial Officers will join their new place of posting on 17^{th} December, 2025.

By Order,

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sd/-REGISTRAR GENERAL

Memo No. 13515-41 HCS Dated: 15/12/2025 Copy to:-

- 1. All concerned above;
- 2. Additional Registrar-cum-PPS to the Hon'ble, the Acting Chief Justice, High Court of Sikkim, Gangtok;
- 3. Additional Registrar-cum-PS to the Hon'ble, the Acting Chief Justice, High Court of Sikkim, Gangtok;
- 4. Joint Registrar-cum-Senior Judgment Writer to Hon'ble Judge, High Court of Sikkim, Gangtok;
- 5. Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok;
- 6. Principal Secretary to the Hon'ble Chief Minister of Sikkim, Gangtok;
- 7. Advocate General, State of Sikkim, Gangtok;
- 8. Chief Secretary, Government of Sikkim, Gangtok;
- 9. Secretary, Home Department, Government of Sikkim, Gangtok;
- 10. Principal District & Sessions Judge, Gangtok;
- 11.All District & Sessions Judges, Sikkim;
- 12. Director, Sikkim Judicial Academy, Sokeythang, Gangtok;
- 13.Legal Remembrancer-cum-Secretary, Law & Parliamentary Affairs Department, Government of Sikkim, Gangtok;
- 14. Member Secretary, Sikkim State Legal Services Authority, Gangtok;
- 15. All Chief Judicial Magistrates-cum-Civil Judges (SD), Sikkim;
- 16.All Civil Judges-cum-Judicial Magistrates, Sikkim;
- 17.President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok;
- 18. President, High Court Bar Association, Gangtok;
- 19. President, Namchi Bar Association, Namchi;
- 20. President, Bar Association of Gyalshing & Soreng;
- 21. Deputy Solicitor General of India, Gangtok;
- 22. Additional Secretary, Home Department, Government of Sikkim, Gangtok for publication in the Government Gazette;
- 23. All Section In-charge, High Court of Sikkim, Gangtok;
- 24. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim;
- 25. Notice Board
- 26.Guard file and
- 27.File

REGISTRAR

